

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

This is the 11th day of March, 2019

Misc. Contempt Petition No. 330/00198 of 2018

In

ORIGINAL APPLICATION NO. 330/01261 of 2013

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Jabbar Ali, aged about 28 years, son of Shri Jahir Ali, GDS – BPM Taoli under Senior Superintendent of Post Offices, Muzaffarnagar, R/o Village Sanjhak Post Taoli, District Muzaffarnagar (U.P)

.....Applicant.

By Advocate: Shri Santosh Kumar Kushwaha

VERSUS

1. Shri Rajiv Kumar Biswanath Singh, Post Master General, Bareilly Region, Bareilly.

2. Shri Bir Singh, Sr. Superintendent of Post Offices, Muzzaffar Nagar.
.....Respondents

By Advocate : Shri Saurabh Srivastava

ORDER

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri Santosh Kumar Kushwaha, learned counsel for the applicant and Shri Satish Sahu proxy counsel for Shri S. Srivastava, learned counsel for the respondents.

2. Proxy counsel for learned counsel for the applicant states that order of the Tribunal dated 14.7.2017 has been complied with and CCP has been rendered infructuous.

3. Since order of the Tribunal has been complied with, Misc. Contempt Application is dismissed. Notice issued discharged.

(Rakesh Sagar Jain)

Member (J)

Manish/-

(Ajanta Dayalan)

Member (A)